BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 580/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Axis Bank Ltd-Vs- Ramsarup Industries Limited.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	SIDHART RATUL D	PHA SHARHA	Cosporate Debta	G) HII) WIT
1.	SUSHOVIT	OUTT MAJUMDER,	Aris Book ORDER	Jon 2017

Ld. Counsel for the financial creditor and the corporate debtor are present.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 21/11/2017 for admission.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)